NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 2699/2022 In C.P. (IB)/4302(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022

NAME OF THE PARTIES: **Fanendra H Munot**
Vs.
Hitesh Jobalia
IN THE MATTER OF
Dena Bank
Vs.
M/s. Max Flex & Imaging Systems Ltd.

APPEARANCE :

FOR THE APPLICANT **:** Counsel, Mr. Kunal Chheda

FOR THE RESPONDENT **:** Absent

Section: Rule 11 of NCLT Rules, 2016 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 2699/2022 - Counsel appearing for the applicant is directed to place on record hard copies of IA No. 2699/2022 in two sets before the next date. List **IA No. 2699/2022** for hearing on **30.09.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

26.09.2022
Sapana